GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:2658 ANSWERED ON:25.11.2010 PRODUCTION SHARING CONTRACTS UNDER NELP Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether under New Exploration Licensing Policy (NELP) the Government has signed any Production Sharing Contracts;

(b) if so, the details of the blocks for which the contracts has been signed so far;

(c) the details of the blocks in which production has been started; and

(d) the details of the investment made on NELP by Indian and foreign companies so far?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS(SHRI JITIN PRASADA)

(a) & (b). Yes Madam. Production Sharing Contracts for 235 exploration blocks (80 deepwater, 56 shallow water and 99 onland blocks) have been signed under eight rounds of New Exploration Licensing Policy (NELP) held so far.

(c). Commercial oil/gas production has commenced from 6 oil/gas discoveries made in the following 3 NELP blocks.

CB-ONN-2000/2 (NIKO -100%)
CB-ONN-2000/1
(Gujarat State Petroleum Corporation Limited -50%, Gail (India) Limited-50%)
KG-DWN-98/3 (Reliance Industries Limited -90%, NIKO -10%)

(d). As on 30.09.2010, a total investment of US\$14.88 billion (Foreign companies- US\$ 1.40 billion, Indian Private companies- US\$ 9.73 billion and National Oil Companies - US\$ 3.75 billion) has been made in exploration and development activities in NELP blocks.